

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3438
ANSWERED ON:15.05.2006
COVERAGE UNDER DRIP AND SPRINKLER IRRIGATION
Kharventhan Shri Salarapatty Kuppasamy

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has approved any Centrally Sponsored Scheme on micro irrigation and to increase the coverage under drip and sprinkler irrigation;
- (b) if so, the details thereof, State-wise;
- (c) the cost sharing ratio between the Union/State Governments and other related agencies;
- (d) whether any assistance has been provided by the Government for enhancing the seed production for agricultural crops and the fisheries sector; and
- (e) if so, the details thereof during the last three years and current year, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a): Yes, Sir.

(b): The scheme is being implemented in the all the States except North-Eastern and Himalayan States. Each district is eligible for taking the advantage and all categories of farmers are covered under the scheme. Assistance will be for covering a maximum area of 5 hectare per beneficiary.

(c): The cost-sharing ratio between the Union/State Government will be 40:10 i.e. 50% of total cost and rest of 50% will be borne by the beneficiary either through her/his own resources or soft loan from Financial Institutions.

(d): Yes, Sir.

(e): To enhance seed production for agricultural crops, Government has provided financial assistance, during 2005-06 under two head:

a) Seed Village Component, and

b) Seed Infrastructure development.

The details are at annexure-I.

In fisheries sector no assistance have yet been provided for fish seed production. However, a Centrally Sponsored Scheme on Development of Island Fisheries and Aquaculture is being implemented in 30 States/UTs through Fish Farmers Development Agencies. The assistance is shared on 75:25 basis between Centre:State for developmental activities only.

Release of funds during 2005-06

Seed Village Scheme

S.No.	Agency	Amount
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1.	U.P. Seeds Corpn.	22,08,000
2.	KVK, Budni	21,720
	KVK, Baran	30,000
	KVK, Chittorgarh	30,000
	KVK, Kota	38,250
3.	KVK, Sirohi	12,600
	KVK, Dungarpur	14,375

KVK, Rajsamund	14,375
KVK, Hanumangarh	13,250
KVK, Jhalwar	28,262
KVK, Bhilwara	13,125
4. KVK, Banswara	46,250
5. KVK, Tukkanatti, Belgaum,	1,55,375
6. University of Agriculture Science Bangalore	3,64,978
7 University of Agriculture Science, Bpanglore	35,866
8. University of Agriculture Science, Dharwad	10,08,064
9. Govt. of Andhra Pradesh	350,00,000
10. Govt. of Uttar Pradesh	186,99,000
11. Seva Bharti KVK, Medinipur (W.B.)	1,17,750
12. Govt. of H.P.	4,27,000
13. Govt. of Punjab	29,75,000
14. Govt. of M.P.	350,00,00
15. Govt. of Maharashtra	79,20,000
16. Govt. of Tamilnadu	200,00,000
17. Govt. of J & K	7,00,000
18. Assam State, Seeds Certification Agency, Guawahti	1,16,000
19. Tripura	30,00,000
20. Assam Agriculture University, Jorhat	3,50,250
21. Orissa	44,74,772
22. KVK, Tamilnadu	1,96,875
23. Rajendra Agricultural University Samastipur (Bihar)	32,92,070
24. Jawahar Lal Nehru Krishi Viswa Vidyalaya, Jabalpur (MP)	112,91,792
Tamilnadu Agricultural Unversirty Coimbatore	1,93,807
Total	14,76,99,122

Release of funds during 2005-06

Creation of Infrastructure Facilities for Production and Distribution of Seeds

S.No.	Agency	Amount
1.	National Seeds Corporation	1,38,00,000
2.	State Farms Corporation of India	1,36,00,000
3.	U.P. Seed Dev. Corporation Lucknow	3,11,54,000
4.	Chhattisgarh State Seeds & Agriculture Dev. Corpn, Raipur	2,23,16,000
5.	West Bengal State Seeds Corpn.. Kolkata	12,00,000
6.	Gujarat State Seeds Copra, Kolkata	12,00,000
7	Chhattisgarh State	3,52,17,8000
8.	Birsa Agriculture University, Ranchi	85,32,200
	Total	1270,20,000

Total Provision for 10th plan - Rs.1270.28 Lakh
Total Release of Funds upto 31.3.06 - Rs.1270.20 Lakh